

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB - 3195/ND/2019

IN THE MATTER OF:

M/s. Swastik Pipe Ltd.

Vs

M/s. Clearplus India Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 03.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

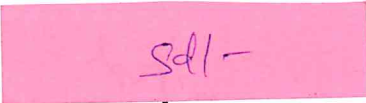
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

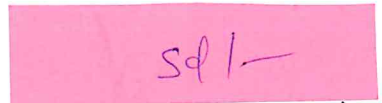
PRESENT:

For the Applicant : Adv. Sanjay Jain and Adv. Chetna Bisht
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to adjourn the matter. List the case on 17.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)